

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/13661/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, ²²22 December, 2022.

Sub:- **Casual Leave with station leave permission.**

Ref:- No. HC(IB) -VIG/01/2022/ Dated the 20th December, 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **5 days casual leave from 26.12.2022 to 30.12.2022 with station leave permission.**

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/13662-13663/A, dated , 22-12-2022

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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